NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1496/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES:

Anchor Leasing Pvt. Ltd. V/s. Satra Properties (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE 28 D.B. 2avon Advocatos of w.B.K. Gal bur Respondents AMA 28 Ashish Komot Advocatos alw Amey Jor Petitioner Misaj hor ijb Az BE fastness

COMMON ORDER

C.P. No. 1496/I&BC/NCLT/MB/MAH/2017

C.P. No. 1497/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- They stated that Settlement is in progress, hence seeking short adjournment. Granted. Adjourned to 11.01.2018.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial)

07.12.2017 _{Aah}

Sd/-

M.K. SHRAWAT Member (Judicial)